

(c) the number of appeals or revisions decided in 1953-54, 1955-56, 1956-57 and during 1958 (upto 31st October, 1958); and

(d) how many appeals and revisions were pending on 1st November, 1958 and how many of them were pending for more than a year?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 6.114.

(b) 5,856.

(c) (i)	1953	220
(ii)	1954	970
(iii)	1955	685
(iv)	1956	1,827
(v)	1957	1,520
(vi)	1958 (upto 31st October, 58)	634
		5,856

(d) (i)	Pending on 1-11-1958	258
(ii)	More than a year old	13

#### Quarters for Government Servants

2826. Shri Damani: Will the Minister of Works, Housing and Supply be pleased to lay a statement on the Table showing:

(a) the number of houses constructed by Central Government for Government servants during 1957-58 and 1958-59 (State-wise);

(b) the number of quarters to be constructed during 1959-60; and

(c) the total amount of rents received on account of these quarters during 1957-58 and 1958-59 (State-wise)?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) to (c) This Ministry is mainly concerned with construction of houses in the general pool in Delhi, Bombay, Calcutta and Nagpur. Other Ministries such as the Ministries of Railways, Transport & Communications, etc. have their own programmes of construction of houses for their employees at various places throughout the country. The collection of the information asked for, particularly in part (c) of

the Question, will involve too much time and labour which will not be commensurate with its utility.

#### Sale of Evacuee Property in Delhi

2827. { Shri P. C. Borooh:  
Shri S. A. Mehdi:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the total amount received as sale proceeds of evacuee property from December, 1958 to March, 1959 in Delhi; and

(b) the total amount of commission given to auctioneers?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Rs. 1,05,86,825-00 nP.

(b) Rs 72,919-71 nP.

#### New Industries

2828. Shri R. C. Majhi: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of applications approved in the years 1957 and 1958 by the Licensing Committee for the establishment of the new industrial undertakings under the Industries (Development and Regulation) Act; and

(b) how many of the approved industries have since been established?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b) The information is being collected and will be laid on the Table of the House

#### Labour Appeals

2829. { Shri Ram Krishan Gupta:  
Shri Keshava:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any plan to speed up disposal of labour appeals; and